

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I associate with Mr. Pany.

SHRI D. RAJA (Tamil Nadu): Sir, I associate myself with him.

MR. DEPUTY CHAIRMAN: We shall now take up Special Mentions.

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## SPECIAL MENTIONS

### Concern over health hazard due to unsafe water and lack of hygiene

DR. GYAN PRAKASH PILANIA (Rajasthan): Thank you, Sir. According to WHO report 'Safer Water for Better Health', one in every 10 diseases and 6 per cent of all deaths globally are caused by unsafe water and improper hygiene. In India, 1.03 crore people die annually of which nearly 7.5 per cent, that is, 7.8 lakh deaths are related to water, sanitation and hygiene. Diarrhoeal diseases make up a chunk of this number causing 4.02 lakh deaths, followed by malnutrition, which accounts for 2.17 lakh lives. In the 32 worst affected countries like India, 15 per cent of the disease burden could be prevented by improving water, sanitation and hygiene. 9.1 per cent of the global burden of disease could be prevented by promoting clean safety and sanitation. In developed countries, water causes less than 1 per cent of deaths; and in India, it is a horrendous scenario.

The World Health Organisation Report says investing in drinking water and sanitation will allow healthcare agencies save \$7 billion and individuals \$340 million a year on healthcare costs. Values of deaths averted, based on future earnings, would amount to \$3.6 billion a year. "In summary, there would be a total payback of \$84 billion a year from the \$11.73 billion annual investment needed to meet the drinking water and sanitation target of Millennium Development Goal — 7".

In view of above horrendous scenario of health hazard, I would request the hon. Minister for Health and Family Welfare to take immediate corrective steps on war footing. Thank you, Sir.

### Need to declare Cow as the national animal and impose ban on killing of bovines

श्री श्रीगोपाल व्यास (छत्तीसगढ़): उपसभापति महोदय, संविधान के अनुच्छेद 48 में गायों, बछड़ों तथा अन्य दुधारू पशुओं के वध का प्रतिषेध करने के लिए राज्य को कदम उठाने के लिए कहा गया है। वर्तमान प्रयोगों, शोधों एवं सफल उद्योगों ने सिद्ध कर दिया है कि गो के मल-मूत्र से बने उत्पाद उसे दूध न देने के बाद भी लाभकारी बना रहे हैं। देश के सभी समुदायों के विद्वान व संत गौ-वध का निषेध करते हैं। कुछ राज्यों में प्रतिबंध है, पर उन राज्यों से लाखों गौएं अन्य राज्यों में ले जाई जा रही हैं, जहां प्रतिबंध नहीं है और वहां बड़े क्रल्लखाने खुले हैं। तस्करी के माध्यम से गाय विदेशों में भी जा रही है। सरकार ने माना है कि गौ-मांस निर्यात नहीं होता।

बैल आज भी ग्रामीण क्षेत्रों में मनुष्यों और माल ढोने के लिए सबसे अधिक उपयोगी हैं। गोबर ऊर्जा का स्रोत है। उपरोक्त को ध्यान में रख कर सुप्रीम कोर्ट ने गुजरात के संपूर्ण गौ-वंश की हत्या पर प्रतिबंध को वैध ठहराया है।

इस समय देश में 'विश्व मंगल गौ ग्राम यात्रा' लोक जागरण व शिक्षण के लिए चल रही है। मेरा सरकार से निवेदन है कि देश की परम्परा, संविधान की मंशा, कृषि में आत्मनिर्भरता और पर्यावरण की रक्षा एवं पवित्रता के लिए गाय को राष्ट्रीय प्राणी घोषित करें एवं सम्पूर्ण देश में गौ-वंश सहित उसके वध पर प्रतिबंध लगाने के लिए कानून बनाएं।

**श्री सूर्यकान्तभाई आचार्य (गुजरात):** सर, मैं इनके विशेष उल्लेख का समर्थन करता हूँ।

**श्री रुद्रनारायण पाणि (उड़ीसा):** उपसभापति महोदय, मैं भी इनके इस विशेष उल्लेख का समर्थन करता हूँ।

MR. DEPUTY CHAIRMAN: Hon. Members, those who want to read their Special Mention can read it and those who want to lay it, they can lay it.

#### **Demand to implement three language formula**

DR. JANARDHAN WAGHMARE (Maharashtra): Sir, does India have a national language? The answer is not affirmative. Does India need a national language? The answer may not be definitive. If India needs a national language, can it be a foreign language? The answer is 'No.' We should not forget that like national flag and national anthem, a nation must have a national language. Like the national flag and the national anthem, the national language is a symbol of national identity and pride.

Even though we believe that Hindi is the national language of India, we have been ambivalent towards it. We feel elated in speaking English, but we are not proud of Hindi.

English is the international language no doubt, but we should not forget that Hindi is the national language.

All other Indian languages are provincial. If we develop Hindi as a national language, it will be approved as one of the official languages of the United Nations. India is likely to get permanent membership of the Security Council.

Hindi is the link language on record, but we are not particular in using it. There is a difference between a link language and a national language. The link language links whereas the national language cements.

In view of national unity, we should implement the three-language formula. Linguistically, we should be a three-dimensional people. I, therefore, demand that the Government should consider implementing the three-language formula. Thank you.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, India on linguistic basis has got many nationalities. ...*(Interruptions)*... So, he cannot ...*(Interruptions)*... on the one language.

**श्री धर्म पाल सभ्रवाल (पंजाब):** सर, मैं इस पर ...**(व्यवधान)**...

**श्री उपसभापति:** इसमें इंटरफेयर मत कीजिए, रिकॉर्ड पर कुछ नहीं जाएगा ...**(व्यवधान)**...।

**श्री धर्म पाल सभ्रवाल:** नहीं सर, मैं कहना चाहता हूँ ...**(व्यवधान)**...

**श्री उपसभापति:** रिकॉर्ड पर कुछ नहीं जाएगा ...**(व्यवधान)**... यह स्पेशल मैन्शन में नहीं है, भई ...**(व्यवधान)**... आप रूल्स क्यों नहीं पढ़ते, स्पेशल मैन्शन में कोई और बात नहीं जाएगी।

**श्री धर्म पाल सभ्रवाल:** सर, मैं समर्थन करता हूँ।